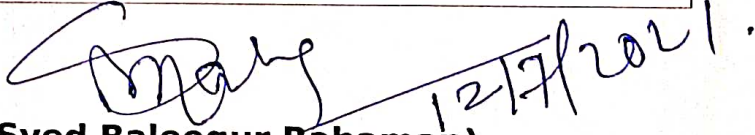


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **13-07-2021.**

<b>(Morning Session)</b>	<b>(Afternoon Session)</b>
<b>Notice</b> 1 Crl.R.P. 5024/2021	<b>Call On</b> 1 SC 5006/2018 2 SC 5029/2020 3 SC 5004/2021
<b>Evidence</b> 2 SC 5038/2017 3 SC 5041/2017 4 SC 5048/2017 5 SC 5051/2017 6 SC 5062/2017 7 SC 5075/2017 8 SC 5010/2018	<b>Charge</b> 4 SC 5013/2018 5 SC 5022/2020
<b>Argument</b> 9 CRL.A 5001/2020 10 CRL.A 5002/2020	<b>HBC</b> 6 SC 5033/2019 7 SC 5053/2020
<b>Await TCR</b> 11 CRL.A 5003/2019 12 CRL.A 5006/2019 13 CRL.A 5011/2020	<b>NBW to Accused</b> 8 SC 5052/2020
	<b>Objection</b> 9 SC 5008/2021 10 Crl.Misc. 5248/2021
	<b>Judgment</b> 11 SC 5044/2015

  
**(Syed Baleegur Rahaman)**  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**List of 40 cases posted on 13-07-2021 in the court of Prl. Senior Civil  
Judge & JMFC, Anekal.**

<b>Morning Session</b>			<b>Afternoon Session</b>		
<b>Sl. No</b>	<b>Case No.</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
1	O.S. 108/2009	Arguments	1	O.S. 241/2014	Hearing
2	O.S. 207/2016	Hearing	2	O.S. 33/2020	Hearing
3	O.S. 586/2007	F/Chief of PW1	3	O.S. 439/2021	Hearing
4	O.S. 340/2007	P/Evidence	4	O.S. 489/2019	Issues
5	O.S. 289/2008	F/Chief of PW1	5	O.S. 733/2006	Amended plaint
6	O.S. 331/2009	P/Evidence	6	O.S. 320/2008	Objections
7	O.S. 117/2009	P/Evidence	7	O.S. 329/2009	Objections
8	O.S. 49/2010	Cross of PW1	8	O.S. 227/2009	Amended plaint
9	O.S. 272/2010	Cross of PW1	9	O.S. 249/2010	Amended plaint
10	O.S. 185/2010	D/Evidence	10	O.S. 319/2012	Steps
11	O.S. 293/2010	Cross of PW1	11	O.S. 46/2013	Steps
12	O.S. 290/2013	F/Chief of PW1	12	O.S. 492/2015	Steps
13	Ex. No. 9/2016	F/Cross of PW1	13	O.S. 359/2015	Steps
14	O.S. 487/2019	F/Chief of PW1	14	O.S. 168/2016	Steps
15	O.S. 558/2013	P/Evidence	15	O.S. 116/2019	Steps
16	O.S. 570/2019	P/Evidence	16	O.S. 449/2020	Steps
17	O.S. 460/2019	P/Evidence	17	O.S. 461/2020	Steps
18	O.S. 450/2019	P/Evidence	18	O.S. 911/2020	Steps
19	O.S. 181/2016	Objections	19	O.S. 913/2020	Steps
20	O.S. 118/2020	Steps	20	O.S. 415/2021	Steps



In the court of Smt. Kavya.B.H., I Addl. Civil Judge & JMFC, Anekal.

Cause list dated : 13.07.2021

Sl. No.	Morning Session	Stage of the case	Sl. No.	Afternoon Session	Stage of the Case
1	CC No.1461/2010	Appearance of accused	21	CC No.1704/2019	Summons
2	CC No.958/2012	Appearance of accused	22	CC No.1989/2019	Summons
3	CC No.521/2016	Evidence	23	CC No.639/2019	Call on
4	CC No.1492/2016	Evidence	24	CC No.2131/2019	Call on
5	CC No.82/2015	NBW	25	CC No.2421/2020	NBW
6	CC No.21/2016	Summons	26	CC No.7158/2020	NBW
7	CC No.1709/2016	Summons	27	Crl Misc No.443/2020	Steps
8	CC No.1039/2017	Summons	28	Crl Misc No.431/2017	Notice
9	CC No.115/2018	Summons	29	Crl Misc No.417/2021	Notice
10	CC No.360/2018	Summons	30	OS No.211/2021	
11	CC No.415/2018	Summons	31	OS No.829/2012	
12	CC No.528/2018	Summons	32	OS No.395/2020	
13	CC No.965/2018	Summons	33	CC No.830/2015	Summons
14	CC No.1853/2018	Summons	34	CC No.1269/2015	Summons
15	CC No.368/2019	Summons	35	CC No.71/2020	Summons
16	CC No.373/2019	Summons	36	CC No.1714/2019	Summons
17	CC No.375/2019	Summons	37	CC No.1722/2019	Summons
18	CC No.634/2019	Summons	38	CC No.198/2020	Summons
19	CC No.745/2019	Summons	39	CC No.1266/2015	Summons
20	CC No.1486/2019	Summons	40	CC No.1976/2018	Summons

*ICW 12/21/21*  
I Addl. Civil Judge & JMFC,  
Anekal.

Note: All advocates are required to strictly follow SOP dated 08.07.2021 issued by the Hon'ble High Court of Karnataka.

**Name of the Court: II Addl. Civil Judge & JMFC, Anekal  
cause list dated: 13-07-2021**

Sl. No	Morning Session	Stage of Cases	Sl. No	After Noon Session	Stage of Cases
1	CC No. 542/07	Evidence	1	CC No. 840/16	Evidence
2	CC No. 1092/08	Evidence	2	CC No. 1079/16	Evidence
3	CC No. 675/09	Evidence	3	CC No. 1236/16	Evidence
4	CC No. 1437/12	Evidence	4	CC No. 2252/16	Evidence
5	CC No. 753/13	Evidence	5	CC No. 1422/17	Evidence
6	CC No. 858/13	Evidence	6	CC No. 137/18	Evidence
7	CC No. 1432/14	Evidence	7	CC No. 280/18	Evidence
8	CC No. 373/15	Evidence	8	CC No. 401/18	Evidence
9	CC No. 275/16	Evidence	9	CC No. 403/18	Evidence
10	CC No. 835/16	Evidence	10	CC No. 657/18	Hearing
11	CC No. 771/15	HBC	11	CC No. 696/18	Hearing
12	CC No. 1259/17	HBC	12	CC No. 1295/18	Hearing
13	PCR No. 110/11	Sworn Statement	13	Crl. Misc No. 380/14	Cross Examination
14	PCR No. 81/19	Hearing	14	CC No. 1263/18	Charge
15	CC No. 849/16	HBC	15	CC No. 1845/18	Charge
16	CC No. 1262/18	HBC	16	CC No. 85/17	Plea
17	CC No. 1997/18	HBC	17	CC No. 1628/17	Plea
18	CC No. 1652/19	HBC	18	CC No. 264/20	Plea
19	CC No. 2276/16	Charge	19	CC No. 367/19	Reissue Summons
20	CC No. 1182/17	Charge	20	CC No. 715/19	Reissue Summons

**Note: All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka, Bengaluru.**

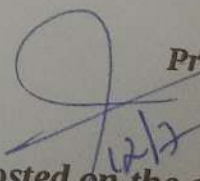
*[Handwritten Signature]*  
12/07

**II Addl. Civil Judge & JMFC,  
Anekal.**

**In the Court of Sri. M.N Ram Prashanth, Prl. Civil Judge and JMFC Anekal.**

**Cause List Dated :- 13.07.2021**

<b><u>Morning Session</u></b>		<b><u>Stage of the Case</u></b>	<b><u>After Noon Session</u></b>		<b><u>Stage of the Case</u></b>
1)	OS No.194/2015	Hearing	1)	OS No.238/2017	Hear
2)	OS No.534/2007	Objection	2)	OS No.444/2017	Hear
3)	OS No.364/2015	Objection	3)	OS No.30/2018	Hear
4)	OS No.686/2011	Steps	4)	OS No.32/2018	Hear
5)	OS No.394/2011	Issue notice	5)	OS No.512/2018	Hear
6)	OS No.627/2018	Written Statement	6)	OS No.78/2019	Hear
7)	OS No. 10/2018	Arguments	7)	OS No.440/2008	Further Evidence
8)	OS No.266/2013	Cross examination	8)	OS No.298/2010	Hear Further
9)	OS No.330/2011	Cross of DW1	9)	OS No.146/2011	Hear Further
10)	OS No.80/2016	Plaintiff Evidence	10)	OS No.576/2013	Hear Further
11)	OS No.88/2016	Plaintiff Evidence	11)	Misc. No.3/2012	Evidence
12)	OS No.454/2009	Cross of PW1	12)	OS No.8/2017	Evidence
13)	OS No.218/2012	Hear	13)	OS No.434/2016	Evidence
14)	OS No.512/2012	Hear	14)	OS No. 14/2017	Evidence
15)	OS No.290/2013	Hear	15)	OS No.38/2017	Evidence
16)	OS No.190/2015	Hear	16)	OS No.102/2017	Evidence
17)	OS No.410/2015	Hear	17)	OS No.142/2017	Evidence
18)	OS No.86/2017	Hear	18)	OS No.452/2017	Evidence
19)	OS No.186/2017	Defendant Evidence	19)	OS No.306/2016	Written Statement
20)	OS No. 528/2007	Amendment	20)	OS No.532/2019	Written Statement

  
Prl. Civil Judge and JMFC.,  
Anekal.

**NOTE :- 1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS portal.**

**2. All advocates are requested to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.**